National Company Law Tribunal Allahabad Bench

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF AL COMPANY LAW TRIBUNAL ON 27.12.2017 NAME OF THE COMPANY: Novemblue Education Put Ltd & ors SECTION OF THE COMPANIES ACT/I & B CODE: 220/232 of the companies Act of

1. Shahid Kazmi Adv. Retitioner Signature

CP NO.72/ALD/2017, CA NO.19/ALD/2017

On being mentioned the case is taken up as out of turn in forenoon session. Sh. Shahid Kazmi, Advocate for the petitioner. Order is not yet ready. The matter is adjourned after vacation for pronouncement of order on 9th February, 2018.

Dated:27.12.2017

Kavya Prakash Srivastava (Stenographer)

H.P. Chaturvedi, Member (Judicial)